

Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )

E.P. No. 1 of 2014 in  
Appeal No. 185 of 2011

**Dated : 28<sup>th</sup> April, 2014**

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

**In the matter of**

Adani Power Ltd. ...Appellant (s)  
Versus.  
Gujarat Urja Vikas Nigam Ltd. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Poonam Verma  
Mr. Gaurav Dudeja

**ORDER**

Issue notice to the Respondents returnable on 07.05.2014.  
Dasti service is permitted. Registry is also directed to issue notice  
to the Respondents.

Post the matter on **07.05.2014.**

(Rakesh Nath)  
Technical Membe

(Justice M. Karpaga Vinayagam)  
Chairperson

*ts/js*